



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003.

F.No.10/37/2018-Estt./NCLAT

Dated: 15th October, 2024

CIRCULAR
(NO. 157 / 2024)

Considering the isolated extremely heavy rainfall very likely over Tamil Nadu predicted on 16th October, 2024 and in view of the Government of Tamil Nadu's Order G.O.Ms.No.682 dated 15.10.2024 and Notification No.302/2024 issued by the Hon'ble High Court of Madras declaring public holiday on 16.10.2024 (Wednesday), it is hereby informed that **Courts as well as the Registry of the NCLAT Chennai Bench will remain closed on 16th October, 2024 (Wednesday)** as a special case.

Further, it is informed that in lieu thereof, 19.10.2024 (Saturday) will be a compensatory working day for the Court as well as the Registry of the NCLAT Chennai Bench.

By order of the Hon'ble Chairperson

Sd/-
(Sunit Chandra)
Registrar